

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 18th of December, 2021

No.HC.VII-84/2020/6893/A## On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate the following Grade-III Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh to attend a 3 (three) day Refresher Course Training to be held in 2 (two) phases by the Judicial Academy, Assam:

<u>Phase –I Training</u>		
Dates:	08-01-2022, 09-01-2022 & 10-01-2022	Time: 10 AM to 04:30 PM
Venue: Judicial Academy, Assam		
<u>ASSAM</u>		
Sl. No.	Name of the Officers for Phase - I Training	Designation & Place of Posting
1	Smti Drihata Kataki	JMFC, Nagaon
2	Shri Saptarshi Das	Munsiff-cum-JMFC, Hojai
3	Smti Tanusree Dey	Munsiff No. 1, Karimganj
4	Smti Sukanya Gogoi	Munsiff-cum-JMFC, Margherita, Tinsukia
5	Smti Monmayuri Gogoi	Munsiff No. 1, Jorhat
6	Smti Prateeksha Mohan	Munsiff No. 2, Mangaldai, Darrang
7	Smti Kaveri Bhattacharyya	Munsiff No. 1, Sivasagar
8	Smti Begum Nazira Ahmed	Munsiff No. 1, Dhubri
9	Smti Sujata Kurmi	JMFC, Nagaon
10	Shri Dharamchand Pareek	Munsiff No. 1, Silchar, Cachar
11	Shri Raj Sekhar Duara	Munsiff No. 1-cum-JMFC, Gohpur, Sonitpur
12	Shri Nayan Deep Ghosh	JMFC, Silchar, Cachar
13	Smti Manashi Neog	Munsiff No. 2, Morigaon

14	Shri Pranjit Hazarika	JMFC, Kamrup (M)
15	Shri Amarjyoti Sonowal	Munsiff No. 3, Kamrup(M)
16	Smti Dristisikha Baruah	Munsiff No. 1, Goalpara
<u>NAGALAND</u>		
Sl. No.	Name of the Officers for Phase - I Training	Designation & Place of Posting
17	Smti Wokono Yhoshii	Civil Judge (Jr. Divn.) / JMFC, Zunheboto
18	Shri Boduve Peter Resu	Civil Judge (Jr. Divn.) / JMFC, Court-II, Dimapur
19	Smti Holika Sukhalu	Civil Judge (Jr. Divn.) / JMFC, Longleng
20	Shri Kumdilong Kessen	Civil Judge (Jr. Divn.) / JMFC, Tuensang
<u>MIZORAM</u>		
Sl. No.	Name of the Officers for Phase - I Training	Designation & Place of Posting
21	Smti Cacy Malsawmtluangi Ralte	Civil Judge-cum-JMFC, Aizawl
22	Smti Renee Lalremsiami	Civil Judge-cum-JMFC, Aizawl
23	Smti Lalhriatpuii	Civil Judge-cum-JMFC, Aizawl
24	Smti Lalthansiami Hnamte	Civil Judge-cum-JMFC, Aizawl
25	Shri Andrew Lalhruaitluanga	Civil Judge-cum-JMFC, Lunglei
26	Shri V. Vanlalhriata	Civil Judge-cum-JMFC, Aizawl
27	Smti Lalrinpuii	Civil Judge-cum-JMFC, Kolasib
28	Smti Bobita Lalhmingmawii	Civil Judge-cum-JMFC, Lunglei
<u>ARUNACHAL PRADESH</u>		
Sl. No.	Name of the Officers for Phase - I Training	Designation & Place of Posting
29	Smti Tenzing Metho	JMFC-cum-Civil Judge (Jr. Divn.), Yupia, Papumpare
30	Smti Kenyir Kato	JMFC-cum-Civil Judge (Jr. Divn.), Koloriang, Kurung Kamey
31	Smti Sonia Ketan	JMFC-cum-Civil Judge (Jr. Divn.), Yingkiang, Upper Siang

Phase –II Training		
Dates:	21.01.2022, 22.01.2022 & 23.01.2022	Time: 10 AM to 04:30 PM
Venue: Judicial Academy, Assam		

<u>ASSAM</u>		
Sl. No.	Name of the Officers for Phase - II Training	Designation & Place of Posting
1	Smti Rituparna Sarmah	Munsiff No. 2, Dibrugarh
2	Smti Zohra Yasmin	JMFC, Dibrugarh
3	Shri Abhishek Mitra	Munsiff No. 2-cum-JMFC, Hailakandi
4	Shri Pallab Borduloi	Munsiff-cum-JMFC, Bongaigaon
5	Smti. Triza P M Baruah	Munsiff No.1, Tezpur, Sonitpur
6	Smti. Tintina Devi Hazarika	Munsiff-cum-JMFC, Biswanath Chariali
7	Smti. Chitrani Goswami	JMFC, Tezpur, Sonitpur
8	Shri Sailen Buragohain	Munsiff-cum-JMFC, Hamren
9	Smti. Karabi Das	Munsiff, Udalguri
10	Smti. Jayashri Das	Munsiff No. 1, Barpeta
11	Smti. Rineesha Goswami	Munsiff-cum-JMFC, Nazira, Sivasagar
12	Smti. Sultana Nasrin	JMFC, Dhubri
13	Smti. Ameera Yasmin Mazumder	JMFC, Karimganj
14	Shri Priyank Khataniar	Munsiff, Gossaigaon, Kokrajhar
15	Smti. Elizabeth Hazarika	Munsiff No.4, Kamrup(M)

<u>NAGALAND</u>		
Sl. No.	Name of the Officers for Phase - II Training	Designation & Place of Posting
16	Smti. Julian	Civil Judge (Jr. Divn.)/JMFC, Kohima
17	Smti. Khrievono Seletsu	Civil Judge (Jr. Divn.)/JMFC, Wokha
18	Smti. Cheliam Khamniungan	Civil Judge (Jr. Divn.)/JMFC, Phek,

MIZORAM		
Sl. No.	Name of the Officers for Phase - II Training	Designation & Place of Posting
19	Smti Jothansangi Tlau	Civil Judge-cum-JMFC, Kolasib
20	Smti F. Laitlansangi	Civil Judge-cum-JMFC, Lunglei
21	Smti S. Ngotlia	Civil Judge-cum-JMFC, Lawngtlai
22	Smti Josangzeli Tlau	Civil Judge-cum-JMFC, Champhai
23	Smti Lallawmkimi	Civil Judge-cum-JMFC, Champhai
24	Smti Julie Lalhlupuii	Civil Judge-cum-JMFC, Saiha
25	Shri H.T. Lalmawizuala	Civil Judge-cum-JMFC, Mamit
26	Smti J H Lalparmawii	Civil Judge-cum-JMFC, Serchhip
ARUNACHAL PRADESH		
Sl. No.	Name of the Officers for Phase - II Training	Designation & Place of Posting
27	Smti. Mary Jonnam	JMFC-cum-Civil Judge (Jr. Divn.), Hawaii, Anjaw
28	Shri Narang Laji	JMFC-cum-Civil Judge (Jr. Divn.), Namsai
29	Shri Utumso Boo	JMFC-cum-Civil Judge (Jr. Divn.), Tawang
30	Smti. Epi Kapu	JMFC-cum-Civil Judge (Jr. Divn.), Longding
31	Smti. Christina Mum Norbu	JMFC-cum-Civil Judge (Jr. Divn.), Khonsa, Tirap

The nominated Officers are directed to report at the Judicial Academy, Assam for attending the aforesaid Training.

Further, those officers who are willing to avail accommodation are requested to intimate the same by email to Judicial Academy, Assam at ja@assam.gov.in on or before 30-12-2021.

By Order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC. VII-84/2020/6894-6909/A Dated: 18-12-2021

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.

2. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
3. The Secretary to the Govt. of Nagaland, Justice and Law Department, Kohima.
4. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
5. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitle to T.A. & D.A. as admissible under the Rules.

6. The Accountant General (A&E), Mizoram, Aizawl / Nagaland, Kohima / Arunachal Pradesh, Itanagar, for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitle to T.A. & D.A. as admissible under the Rules.

7. The Registrar (Admin./Vigilance), Gauhati High Court, Guwahati.
8. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Naharlagun.

(He is requested to inform the nominated Judicial Officers of his State to attend the Training accordingly).

10. The District & Sessions Judge,
Barpeta / Bongaigaon / Cachar / Darrang / Dhubri / Dibrugarh / Goalpara / Hailakandi / Hojai / Jorhat / Karimganj / Kamrup (M) / Kokrajhar / Morigaon / Nagaon / Sivasagar / Sonitpur / Tinsukia / Udalguri.

(He/She is requested to inform all the nominated Judicial Officers under his/her control to attend the Training accordingly).

11. The Chief Judicial Magistrate,

Barpeta / Bongaigaon / Cachar / Darrang / Dhubri / Dibrugarh / Goalpara /
Hailakandi / Hojai / Jorhat / Karimganj / Kamrup (M) / Kokrajhar /
Morigaon / Nagaon / Sivasagar / Sonitpur / Tinsukia / Udalguri.

***(He/She is requested to inform all the nominated Judicial
Officers under his/her control attend the Training accordingly).***

12. The nominated Judicial Officers.

13. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the Notification immediately in the
official website of the Gauhati High Court, Guwahati).***

14. The Administrative Officer, Judicial Academy, Assam with a request to
place the Notification before the Hon'ble Director, Judicial Academy,
Assam.

15. The P.S. to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High
Court, Guwahati.

16. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. A. Teopden
18.12.24
REGISTRAR (JUDICIAL)